

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court I**

**Item No.26**

**CP (CAA) No. 1/Chd/Hry/2023**

**(2nd Motion)**

**Under Section 230-232, CA 2013**

**In the matter of:-**

Modern Food Enterprises Pvt. Ltd. & Ors.

...Transferor Company

With

Ready Roti India Pvt. Ltd.

...Transferee Company

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 04.12.2023.

Sd/-

**Court Officer**

November 6, 2023

*Pdp*